

Navin Kumar Jha

v.

Lt. Governor & Others

(Supreme Court Of India)

HON'BLE CHIEF JUSTICE MR. K.G. BALAKRISHNAN HON'BLE MR. JUSTICE DEEPAK VERMA HON'BLE
DR. JUSTICE B.S. CHAUHAN

Special Leave Petition (Civil) No. 28488 Of 2008 With Slp(C) No. 29248 Of 2008 | 01-02-2010

Dr. B.S. CHAUHAN, J.

1. In view of our judgment pronounced today in CA Nos..... of 2010 @ SLP(C) Nos..... @CC Nos. 14852-14854 of 2008 (Rakhi Ray & Ors. vs. High Court of Delhi & Ors.), these Special Leave Petitions are dismissed.